THE DEPUTY MINISTER IN THE DBPARTMISNT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) to (d) No monetary incentive is givei by the Government of India to a person undergoing sterilisation. However, an amoiuit of Rs. 100 per case is given to-warJs compensation on account of the wages lost. Tn addition to this, ince-itive money at the rate of Rs. 65 for each case of vasectomy, Rs. 80 for each case of laparoscopic sterilisation and Rs. 50 for each case of tubectomy were being given in the U.T. of Chandigarh with flnancial support from various Departments and certain Voluntary Organisations. These incentive payments have now been withdrawn by the concerned Vohmtarv ganisations/Dep^ments,

TTiere is no decline in sterilisation acceptors during 1985-86 as compared lo the previous year.

Progress of the Ciirciilar Railway Project at Calcutta

1269. SHRI KAPIL VERMA: SHRI SHEO KUMAR MISHRA:

Will tile Minister of TRANSPORT be pleased to state:

- (a) the progress made so far on tiic Circular Railway project at Calcutta and wliat are the difficulties being encountered for its early completion; and
- (b) whether the project has been approved by the Planning Commission?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDL\):. (a) A 10 km. long single line section from Princep Ghat to Ultadanga Road station has been completed and corranissioned to traffic. The work on the section between Ultadanga Road- and Dum Dum station cannot be progressed satisfactorily as the Railway land required for the Circular Railway is encroached upon unauthorisedly. These encroachments are required to be removed by the State Government and land made available to Eastern Railway.

([b) Part 1 of the Circular Railway Project involving construction of single lino track from Princep Ghat lo Dum Dum has been cleared by the Planning Commission in March, 198fi.

दिल्ली परिवहन निगम का इस एट नं. 548

- 270 श्री अच्छे साल बाल्यीक : क्या परिवहन मंत्री यह बताने की कृपा करणे कि:
- (क) क्या यह सच है कि विल्ली परिवहन निगम में 21 बाउँक, 1986 में अस्थायी रूप में नई दिल्ली रोलवें स्टोशन में हमदद नगर, नई दिल्ली बारास्ता मालवीय हगर ''एफ'' ज्ञाक और दक्षिणपुरी के लिए एक नया दम रूट 548 प्रारम्भ किया है ;
- (स) बया यह भी सज है कि दिख्युरी और मालबीय नगर ''एफ'' व्लाक से नइ दिल्ली रोलवें स्टेशन के लिए एहलें से ही बस रूट मं. आर.एल.-15 और आर.एल.-16 जल रहें हैं जबकि उसी शंद की निकट-दतीं सरकारी कालोगी, पृष्प विहार से नइ दिल्ली रोलवें स्टेशन के लिए कोई सीधी वस संवा उपलब्ध नहीं हैं, और
- (ग) क्या गरकार नहाँ दिल्ली रोलवे स्टोशन से हमददाँ नगर हक चलने वाले स्ट में. 548 की वसों को खिडकी गांव के बाद पूजा विहार सैक्टर 5, सैक्टर-1 (बाटर टीक) और सैक्टर 3 तक ले जाने और बाद में मोड़कार इसे अम्बेदकार मार्ग और खानपूर डिपो तक चलाने का विचार रखती है और यदि हों. तो कह तक ?

कल-भूतल परिवहन (विभाग) में राज्य मंत्री (थी राजेश पारलंड) : (क) जी हां।

(ह) रूट नं 0 बार एल-15 दक्षिणपूरी और साविक नगर से होता हुआ देवली गांव और रोलवे स्टोशन के बीच चलता है। यह मानवीय नगर से होकर नहीं गुजरता। रूट नं. बार एल-16 को मानवीय नगर और नई दिल्ली रोलवे स्टोशन के बीच चलता था अब समाप्त कर दिया गया है और उसके स्थान पर एक नया रूट नं. 548 चालू किया गया है जो हमदर्द नगर से नई दिल्ली रोलवे 119

स्टेशन तक चलता है। पूष्प विहार के निवासी डा. अम्बेडकर नगर अथवा प्रेस एन्कलेव मार्ग से इस सेवा का लाभ उठा सकते हैं जो सुविधाजनक पदल-दूरी पर है।

(ग) इस रूट को प्रयोगातमक आधार पर प्रारम्भ किया गया है। इस अवस्था में कोई भी स्थायी रूट प्रारम्भ नहीं किया जा रहा है।

Grievances of the employees of the department of Ciwil Aviation

- 1271. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of TRANSPORi; be pleased to state:
- fa) the number of appeals received by Government pertaining to the grievances of officers of Civil Aviation Department or its undertaking or authority during the last six months;
- (b) whether it is a fact that in spite of several approaches made by the legislators in regard to settlement of issues of those employees neither the Department of Public Grievances and Pension nor the concerned Department of Civil Aviation bave been able to render justice jo the affected employees so far:
- (c) if so, the reasons therefor along with details of each case: and
- (d) what further actions are being conr templated to be taken in this regard to redress the .arievances immediately?

TOE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) 45 suchi representation pertaining to the officers of the Directorate General of Civil Aviation were received during thd last six months.

(b) to (d) Representations received are examined on merits, with reference to the rules and prescribed policy of the Government. Suitable replies, wherever called for are also sent at appropriate levels, Since specific issues or crievances have not been spelt omt, it js difficult to give further deta!h.

Global tenders floated by AIR India , for the purchase of freighter aircraft

- 1272. SHRI RAJNI RANJAN SAHU:
 Will the Minister of TRANSPORT be
 pleased to state;
- (a) whether Global tenders were j<:ueii by Air India for the purchase of frsighter aircraft, if so. the details thereof:
- (b) the names of the companies alongwith the names of the countries to w-hich they belong, the capacity to meet the requirement of supplying freighter aircraft, the dat^ o" which each submitted i'.i application;
- fc) the authorities which mads the selection; ani
- (d) the reasons for the delay, if any, making the selection?

THE MINISTER OF STATE TN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) to (d) Do not arise.

Maladministration in the CenlrsI Schools in Delhi

- 1273. SHRI M. KADHARSHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government are aware of the maladministration and deteriorating conditions and standard of teaching in the Central Schools in Delhi, especially in Sector VITT, R. K. Puram, New Delhi;
- (b) what are the teaching hours put in by each teacher in Sector VIH school during 1985-86 academic yei-r especially by the Principal;
- (c) whether it is also a tact thxa Principal of the school is not avail?ble uurinp; the school hours and students are forced to go to her residence for signatures on documents and teachers do net attend the classes:
- (d) if so, what steps Gevernme'U propose to take In this regard; and